



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/2017/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
Member, MACT No. III,
Kamrup (M), Guwahati

Dated Guwahati the 13th May, 2020.

Sub: **Cancellation of Casual leave.**

Ref:- Letter No. MACT No. III (11)/2020/279 dated 21.03.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for cancellation of casual leave on 27.03.2020, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/2018/1 dated 13.5.2020
Copy to.

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rdas